

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.551/KB/2017

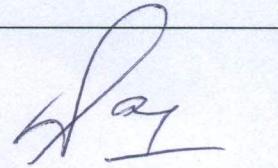
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company		Suresh Das-Versus-Registrar of Companies, W B		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CA SHASHI ALAM

PETITIONER


 21/12/17

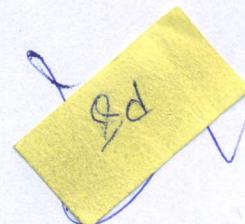
O R D E R

Ld. Pr. CS appearing on behalf of the appellant has filed affidavit of service, which may be taken on record. It appears from the affidavit of service that notice has been served on the Registrar of Companies. Appellant is further directed to serve notice on the Central Government through the Regional Director, Eastern Region Ministry of Corporate Affairs, Kolkata and file affidavit of service within 7 days.

List it on 22/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)